NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/140/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: KARISMAA FOUNDATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 - D. PERUMON SARANYAN

For RANK ASSOCIALIS

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to serve notice to the respondents. Counsel for petitioner is directed to issue private notice to the respondents and file proof of sending and effecting notice by way of an affidavit by the next date of hearing.

Put up on 13 July 2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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